

**Declaration of Assets and Liabilities**

Year 2023-24

I, GANESH RAJAK, son of Late Lakshaman Rajak aged 52 years belonging to Bihar Vidhan Sabha service and presently working as Office Attendant give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joints name indicating the extent of joint ownership will also have to be given)

| Sr.No. | Description                                                                   | Self                 | SpouseName(s):<br>Smt. GEETA<br>DEVI | Dependant-1<br>Name:<br>ROSHAN RAJ<br>RAJAK | Dependant-2<br>Name:<br>RITIK RAJ<br>RAJAK | Dependant-3<br>Etc.Name |
|--------|-------------------------------------------------------------------------------|----------------------|--------------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
| (i)    | Cash                                                                          | 5000/-               | 5,000/-                              | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (ii)   | Deposits in Banks, Financial Institutions And non-banking Financial Companies | SBI- 5000/-          | -NIL-                                | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (iii)  | Bonds, Debentures and Shares in companies                                     | -NIL-                | -NIL-                                | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (iv)   | Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.         | 12000/- Yearly LIC   | -NIL-                                | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (v)    | Motor Vehicles (details of make etc.)                                         | Sujuki Motor Vechils | -NIL-                                | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (vi)   | Jwellery (give details of weight and value)                                   | -NIL-                | Gold- 10 gm<br>Rs.- 50000/-          | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (vii)  | Other assets, such as values of claims/interests                              | -NIL-                | -NIL-                                | -NIL-                                       | -NIL-                                      | -NIL-                   |

Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Signature



**B. Details of Immovable assets**

[ Note : Properties in joint ownership indicating the extent of joint wnership will also have to be indicated ]

| Sr. No. | Description                                                                                                                                    | Self  | Spouse Name(s):<br>Smt. GEETA<br>DEVI                                        | Dependant-1<br>Name:<br>ROSHAN RAJ<br>RAJAK | Dependant-2<br>Name:<br>RITIK RAJ<br>RAJAK | Dependant-3<br>Etc.Name |
|---------|------------------------------------------------------------------------------------------------------------------------------------------------|-------|------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
| (i)     | Agricultural Land<br>- location(s)<br>- Survey number(s)<br>-Extent (Total measurement )<br>-Current market value                              | -NIL- | -NIL-                                                                        | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (ii)    | (i) Non-Agricultural Land<br>- location(s)<br>- Survey number(s)<br>-Extent (Total measurement )<br>-Current market value                      | -NIL- | -NIL-                                                                        | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (iii)   | Buildings (Commercial and residential )<br>- location(s)<br>- Survey / door number(s)<br>-Extent (Total measurement )<br>-Current market value | -NIL- | -NIL-                                                                        | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (iv)    | Houses/Apartments, etc.<br>- location(s)<br>- Survey/door number(s)<br>-Extent (Total measurement )<br>-Current market value                   | -NIL- | ADARSH<br>VIHAR<br>COLONY,<br>GOLA ROAD<br>DANAPUR,<br>PATNA,<br>60,00,000/- | -NIL-                                       | -NIL-                                      | -NIL-                   |
| (v)     | Other (such as interest in property )                                                                                                          | -NIL- | -NIL-                                                                        | -NIL-                                       | -NIL-                                      | -NIL-                   |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-  
( Note : Please give separate details for each item )

| Sr. No. | Description          | Name & address of Bank / Financial Institutions (s) / Department (s) | Amount outstanding as on ....<br>30-01-2024 |
|---------|----------------------|----------------------------------------------------------------------|---------------------------------------------|
| (a)     | (i) Loans from Banks | HOME LOAN SBI BVM- 12,00,000/-<br>HOME LOAN TOP UP- 15,00,000/-      | 5,24,000/-<br>13,45,000/-                   |

21/01/2024



**C. Personal Details**

GPF/CPF/PRAN No. :-

PTS/BLA-1141

Gender :- (M/F)

M

Date of Birth :-

(DD/MM/YYYY)

|   |   |   |   |   |   |   |   |
|---|---|---|---|---|---|---|---|
| 0 | 1 | 0 | 7 | 1 | 9 | 7 | 2 |
|---|---|---|---|---|---|---|---|

Class/Group :- (A/B/C)

C

Office Attendant

Cadre :-

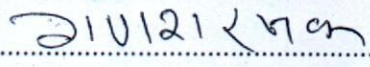
Bihar Vidhan Sabha Sachiwalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.

Home District:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... 

Place :...Patna.

Name of Employee – GANESH RAJAK

Designation – Office Attendant

Date:..02-02-2024

Department - Bihar Vidhan Sabha Sachiwalaya, Patna